

IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT

THE HONOURABLE MR.JUSTICE GOPINATH.P.

FRIDAY, THE 15TH DAY OF MAY, 2020/25TH VAISAKHA, 1942

W.P(C) NO.3455 OF 2020

PETITIONER:

EBIN EMMANUEL DOMINI,
AGED 21 YEARS, S/O. DOMINI MANUAL,
ARACKAL HOUSE, THAZHUVAMKUNNU. P.O.,
KALLOORKAD, VTC : KALLOORKAD VILLAGE,
MUVATTUPUZHA, ERNAKULAM, PIN-686 668.

BY - ADV. MATHEW KURIAKOSE

RESPONDENTS:

1. MAHATMA GANDHI UNIVERSITY,
PRIYADARSHINI HILLS P.O., ATHIRAMPUZHA,
KOTTAYAM, DISTRICT, PIN-686 560,
REPRESENTED BY ITS REGISTRAR.
2. THE CONTROLLER OF EXAMINATIONS,
MAHATMA GANDHI UNIVERSITY,
PRIYADARSHINI HILLS P.O., ATHIRAMPUZHA,
KOTTAYAM, DISTRICT, PIN-686 560.

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THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON
15.05.2020, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:

ORDER

The learned Standing Counsel for the Mahathma Gandhi University submits that they are taking steps to complete the revaluation within a period of 15 days. Post this writ petition on 02.06.2020.

GOPINATH P., JUDGE

okb

APPENDIX

PETITIONER'S EXHIBITS

EXHIBIT P1: TRUE COPY OF THE RESULT SHEET OF THE 5TH SEMESTER EXAMINATIONS OF OCTOBER 2019 OF THE BCA PROGRAMME.

EXHIBIT P2: TRUE COPY OF THE HALL TICKET OF THE PETITIONER REGARDING THE 5TH SEMESTER CBCS EXAMINATION OCTOBER 2019 ISSUED BY THE 2ND RESPONDENT.

EXHIBIT P3: TRUE COPY OF THE E-RECEIPT DATED 03.02.2020 REGARDING PAYMENT OF FEES FOR REVALUATION AS AGAINST APPLICATION NO.197938 SUBMITTED TO THE 1ST RESPONDENT UNIVERSITY.

EXHIBIT P4: TRUE COPY OF THE OFFER LETTER ISSUED BY M/S.DELOITTE, ROCKFELLER PLAZA, NEW YORK, NY 10112-0015, UNITED STATES, USICONULTINGCAMPUS@DELOITTE.COM.

EXHIBIT P5: TRUE COPY OF THE LETTER OF OFFER DATED 03.01.2020 ISSUED TO THE PETITIONER BY M/S.TATA CONSULTANCY SERVICES, VISMAYA BUILDING, 6TH FLOOR, INFOPARK, KUSUMAGIRI.P.O., KOCHI-682030.